

Order of 8.3.99

Order No. 11, dated 8-3-99.

A copy of order may be given to both the counsels.

10.3.99

Received by
S.O. (J)
10.3.99

Heard Mr. P. Mohanty learned Counsel for the Applicant and learned Counsel on behalf of learned Senior Standing Counsel Mr. A.K. Bose. learned Counsel for the applicant has filed a memo stating that he does not want to pursue the original Application. In view of this, the original Application is disposed of as not being pressed.

Received copy
R.K. Barik
10.3.99

Vice-Chairman

Member (Adl.)

Received by
now
10/3/99